

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 124**  
ANSWERED ON 20.07.2023

**PROMOTION OF USE OF SOLAR ENERGY**

124. SHRIMATI BHAVANA PUNDALIKRAO GAWALI  
SHRI KRUPAL BALAJI TUMANE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the efforts being made/steps being taken to promote the use of solar energy throughout the country, State-wise;
- (b) whether the Government has conducted any survey or identified the States having potential to generate energy through solar technology and if so, the details thereof;
- (c) whether there is any scope of its transmission affordable cost in rural areas and if so, the details thereof;
- (d) the names of the States having potential to generate electricity through solar technology; and
- (e) the other steps and efforts being made by the Government in this regard?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

- (a) The Government have taken several steps to promote renewable energy, including solar energy, in the country. The details of major steps taken are given at **Annexure-I**.
- (b) A total solar potential of 748 GWp has been estimated by National Institute of Solar Energy (NISE). State-wise details are given at **Annexure -II**.
- (c) The solar tariff had reached to as low as Rs.1.99/unit which is quite competitive with conventional electricity tariff.
- (d) State/UT-wise details of solar potential are given at **Annexure II**.
- (e) In addition to efforts mentioned in part (a), Government have introduced various schemes to promote solar energy in the country. The list of the schemes is given at **Annexure-III**.

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA  
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**MAJOR STEPS TAKEN TO PROMOTE RENEWABLE ENERGY  
INCLUDING SOLAR ENERGY IN THE COUNTRY**

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.

**ANNEXURE- II REFERRED TO IN REPLY TO PART (b) and (d) OF LOK****SABHA UNSTARRED QUESTION NO.124 FOR 20.07.2023****STATE/UT-WISE DETAILS OF SOLAR POTENTIAL**

<b>Sl. No.</b>	<b>Name of State/UT</b>	<b>Solar Potential (MW<sub>p</sub>)</b>
1	Andhra Pradesh	38440
2	Arunachal Pradesh	8650
3	Assam	13760
4	Bihar	11200
5	Chhatisgarh	18270
6	Goa	880
7	Gujarat	35770
8	Haryana	4560
9	Himachal Pradesh	33840
10	Jammu & Kashmir	111050
11	Jharkhand	18180
12	Karnataka	24700
13	Kerala	6110
14	Madhya Pradesh	61660
15	Maharashtra	64320
16	Manipur	10630
17	Meghalaya	5860
18	Mizoram	9090
19	Nagaland	7290
20	Orissa	25780
21	Punjab	2810
22	Rajasthan	142310
23	Sikkim	4940
24	Tamil Nadu	17670
25	Telangana	20410
26	Tripura	2080
27	Uttar Pradesh	22830
28	Uttarakhand	16800
29	West Bengal	6260
30	Andaman & Nicobar	0
31	Chandigarh	0

Sl. No.	Name of State/UT	Solar Potential (MW <sub>p</sub> )
32	Dadar & Nagar Haveli	0
33	Daman & Diu	0
34	Delhi	2050
35	Lakshwadeep	0
36	Pondicherry	0
37	Others	790
	<b>Total</b>	<b>748990.00</b> <b>= 748 GW<sub>p</sub></b>

**ANNEXURE-III REFERRED TO IN REPLY TO PART (e) OF Lok SABHA**

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**LIST OF MAJOR OPERATIONAL SCHEMES TO PROMOTE SOLAR ENERGY IN  
THE COUNTRY**

1. Solar Park Scheme for setting up of at least 50 Solar Parks targeting 40,000 MW of solar power projects.
2. Scheme for setting up 12,000 MW of Grid-Connected Solar PV Power Projects by the Government producers with Viability Gap Funding (VGF).
3. Installation of Grid-Connected Solar Rooftop Power Plants.
4. Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM).
5. Production-linked incentive scheme under “National Programme on high efficiency Solar PV Modules.”
6. Green Energy Corridor Scheme for Intra-State Transmission System.